

**RAJASTHAN HIGH COURT, JODHPUR**

**NOTIFICATION**

Date:- 27.01.2022

No.RJS/Estt./06/2022

Pursuant to Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules, 2010, it is notified that in the Civil Judge Cadre, 83 Vacancies have been determined for the year 2022 (Upto December, 2022) which are categorized in the following manner :-

Total No. of Vacancies	General	Reserved for					Specially abled persons with Benchmark Disabilities
		SC	ST	OBC	EWS	MBC	
83	32 Out of which 09 posts for women. Out of 09 posts reserved for women, 02 posts for widow.	13 Out of which 3 posts for women.	09 Out of which 02 posts for women	17 Out of which 05 posts for women. Out of 05 posts reserved for women, 01 post for widow.	08 Out of which 02 posts for women	04 Out of which 01 post for woman	Out of 83 Vacancies, *03 posts for Specially abled persons with Benchmark Disabilities, out of which 01 post for (b) deaf and hard of hearing; 01 post for (c) locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy; and 01 post for (d) (i) autism, intellectual disability, specific learning disability and mental illness; (ii) multiple disabilities from amongst persons under clauses (a) to (d) including deaf-blindness in the posts identified for each disabilities.

**Note:-**The reservation for widow and divorcee will be in the ratio of 80:20 as per rule 10(3) of RJS Rules, 2010.

\*As per Circular No. 7(2) Karmik/K-2/2019 dated 29.08.2019, issued by the Government of Rajasthan.

**BY ORDER,**

  
**REGISTRAR GENERAL**